

50 (Est)

Declaration of Assets and LiabilitiesYear 2024-25

I, SHRI BHAWAN, son/daughter/wife of Late Sita Ram  
 aged 52 years, belonging to BIPHAR V P DHAN SABHA  
 service and presently working as DRIVER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
 myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be  
 given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant 1-1	Dependant- 2	Dependant 1-3 Etc. Name
(i)	Cash	2000	NIL	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/c 29000	NIL	—	—	—
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	BR01FF6542	—	—	—	—
(vi)	Jewellery (give details of weight and value)	NIL	—	—	—	—
(vii)	Other assets, such as values of claims / interests	NIL	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*(Signature)*



B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on —————
(a)	(i) Loans from Banks	SBI, BVM - 6 Lakh	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

*[Signature]*



	(d) dues to departments dealing with telephones	NDC	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NDC	
	(f) Other dues, if any	—	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BBOPB3654B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NDC	—
	(iii) Sales Tax [Only in case of proprietary business]	NDC	—
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :- PTS/BLA/1101

Gender :- M (M/F)

Date of Birth :- 1 9 0 4 1 9 7 1 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- DRIVER  
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 18/02/2025

Signature: [Signature]

Name of Employee: SHRUBHAGWAN

Designation: DRIVER

Department: BVS, PATNA

[Signature]